

RVK ENERGY PRIVATE LIMITED
(CIN NO. U40109TG1995PTC022602)
(Under Corporate Insolvency Resolution Process)
Updated list of Operational Creditors till 27.08.2020

The Chairman placed before the CoC that he has received claims from Gail (India) Limited and Eastern Power Distribution Company of A.P.

No.	Name	Particulars	Date of receipt of Claim	Claim received Rs.	Claim admitted Rs.
1.	Southern Power Distribution Company of Andhra Pradesh Limited (APSPDCL)	Differential wheeling charges as per APERC Tariff order under agreement from 2002-03 to 2007-08	Received on July 06, 2020. Form B dated July 04, 2020.	1,10,67,321	1,10,67,321
2.	AP Transco, Vijayawada	Transmission Charges – pertaining 2004-05 to Feb 2012	July 15, 2020	9,90,69,627	5,60,63,423
3.	Income tax Dept., Ward TDS 2(4), Hyderabad	IT arrears for the AYs 2007-08 to 2019-20	Form B not received as on the date of the notice	19,65,870	19,65,870
4.	Gail (India) Limited	Outstanding Ship or pay (stop) charges till 01.07.2017 amounting to Rs. 1,37,95,420 and interest till 06.01.2020 amounting to Rs. 89,06,462	Scanned Form B mailed on July 28, 2020	2,27,01,882	2,27,01,882
5.	Eastern Power Distribution Company of A.P. Limited	Late payment charges of and Interest on Electricity power consumption charges upto 15.06.2020	Received on 04.08.2020 Form B dated 18.07.2020	1,99,652	1,99,652
Total Claims received and admitted on 27.08.2020				13,50,04,352	9,19,98,148

Note 1: The Claim admitted amount of Rs.9,90,69,627/- pertaining to AP Transco, Vijayawada is secured by Bank Guarantees of Rs.4,30,06,204/-. At the request of the Corporate Debtor, these Bank Guarantees were issued by UCO Bank, for which UCO Bank lodged its claim as Financial Creditor and the same was admitted.

Krishna Komaravolu

